# GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS LOK SABHA UNSTARRED QUESTION NO. 3172 ANSWERED ON 18<sup>TH</sup> DECEMBER, 2025

### NATIONAL HIGHWAY PROJECTS IN RAJASTHAN

#### †3172. SHRI MURARI LAL MEENA:

#### Will the MINISTER OF ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the number of approved National Highway projects in the last ten years in Rajasthan and across the country including Dausa which are currently delayed;
- (b) if so, the number and status, State-wise and project-wise along with the estimated cost thereof;
- (c) the number of National Highway projects for which bids were invited and received during the last ten years but construction is yet to begin and the reasons therefor;
- (d) whether the Government is taking any specific policy or corrective measures to ensure timely completion, check cost escalation and expedite the work on these delayed National Highway projects; and
- (e) whether the Government is preparing any action plan to restart and complete all pending or not yet started National Highway projects in a timely manner in Rajasthan including Dausa, if so, the details thereof?

#### ANSWER

## THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI)

(a) to (b) 643 under construction National Highways (NHs) projects with a total cost of about Rs. 4.13 lakh crore, which were sanctioned and subsequently awarded since the Financial Year 2014-15 onwards, have spilled beyond their original completion schedule as per contract, without

attaining any of the various stages of project completion and excluding projects under consideration for termination / foreclosure. State-wise details of delayed projects are annexed.

- (c) 158 NH projects with total cost of about Rs. 1.15 lakh crore have been awarded but appointed date could not be declared pending fulfilment of prerequisite conditions, inter-alia, availability of encumbrance free land and clearances including forest and wildlife clearances excluding available time period with contractor/concessionaire for achievement of financial close and submission of bank guarantee.
- (d) and (e) The Government in the Ministry of Road Transport & Highways has taken various steps to streamline land acquisition process by leveraging the mechanism of review and resolution of bottlenecks / hindrances in ongoing projects, in active collaboration with the State Governments and other stakeholders. Further, Government is making full efforts to expedite the availability of necessary clearances / approvals and the fulfilment of conditions precedent for new projects.

#### **ANNEXURE**

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (b) OF LOK SABHA UNSTARRED QUESTION NO. 3172 ANSWERED ON 18<sup>TH</sup> DECEMBER, 2025 ASKED BY SHRI MURARI LAL MEENA REGARDING NATIONAL HIGHWAY PROJECTS IN RAJASTHAN.

State/ UT's	Total	
	No.	Cost
Andaman and Nicobar	5	1463
Andhra Pradesh	38	19947
Arunachal Pradesh	13	3857
Assam	24	9750
Bihar	33	28183
Chhattisgarh	13	4788
Dadra and Nagar Haveli And Daman and Diu	1	102
Delhi	1	1467
Goa	5	151
Gujarat	17	18539
Haryana	10	12871
Himachal Pradesh	14	7346
Jammu and Kashmir	30	26017
Jharkhand	18	13281
Karnataka	49	26738
Kerala	13	39161
Ladakh	4	1265
Madhya Pradesh	25	9183
Maharashtra	66	45120
Manipur	21	7071
Meghalaya	4	1120
Mizoram	7	2158
Nagaland	11	3404
Odisha	28	7616
Punjab	22	22527
Rajasthan	17	5561
Sikkim	9	3323
Tamil Nadu	21	21252
Telangana	28	15967
Tripura	5	986
Uttar Pradesh	48	37035
Uttarakhand	30	11442
West Bengal	13	4372
Grand Total	643	413064

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